

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2019/1502/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 11th March, 2019

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 980 dated 05.03.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, w.e.f. the evening of 07.03.2020 till the morning of 11.03.2020, has been granted.

Yours faithfully,

Adl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2019/1503/A, dated 11.3.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rda